

agreement that deficit financing through overdrafts would be stopped and some other methodology has to be worked out for the purpose. Therefore, in future we have to see that these overdrafts are not used for the purpose of finance balancing.

SHRI BHUPESH GUPTA : Is that the answer? You seem to be in a state of perpetual satisfaction.

ARMS TRAINING TO VOLUNTEERS BY POLITICAL PARTIES

***299. SHRI S. KUMARAN :**†
SHRI SURAJ PRASAD :
SHRI M. K. MOHTA :
SHRI B. V. ABDULLA KOYA :
SHRI SUNDAR MANI PATEL :

Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether Government are aware of the arms training imparted by different political parties and social organisations to their volunteers in the country, especially in Kerala ;

(b) if so, the details thereof ; and

(c) what action Government propose to take in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b) Government is aware that certain organisations like the RSS, Tameer-a-Millat, the Voluntary Social Service etc. impart training to their volunteers in the use of lathi, knife and other weapons. In Kerala also some organisations have come to notice organising drills with lathis and other weapons.

(c) The State Governments have been advised to deal firmly with the activities of such organisations. Government had also proposed to amend section 153A of the IPC and the Unlawful Activities (Prevention) Act, 1967 to have powers to deal with the activities of associations that organise drills or indulge in other unlawful activities, causing alarm, fear or a feeling of insecurity amongst the members of any community. But as the House is aware the relevant Bill introduced for the purpose was withdrawn. The Government propose to introduce a revised Bill as early as possible.

MR. CHAIRMAN : The question hour is over.

†The question was actually asked on the floor of the House by Shri S. Kumaran.

WRITTEN ANSWERS TO QUESTIONS

NEW PAY-SCALES FOR AIR ARTISTES

***300. SHRI LOKANATH MISRA :**
SHRI K. C. PANDA :
SHRI M. K. MOHTA :
SHRI DAHYABHAI V. PATEL :
SHRI RAJ NARAIN :
SHRI SITARAM SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have recently announced new pay-scales for the A. I. R. artistes ;

(b) if so, the details of the financial implications involved ; and

(c) the reaction of the artistes in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir.

(b) A copy of the orders on this subject is laid on the Table of the House [See Appendix LXXIX, Annexure No. 27]. The additional expenditure as a result of adoption of the revised scales, on the basis of average cost of the existing and the revised scales, will be of the order of Rs. 35.7 lakhs per annum.

(c) The decision has been generally welcomed by the Staff Artistes. However, in respect of a few points some dissatisfaction has been expressed by certain sections of these artistes.

INDIGENOUS SOURCES OF RAW-MATERIALS

***301. SHRI SUNDAR MANI PATEL :** Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have ordered any study to locate indigenous sources of raw materials present being imported against free foreign exchange ;

(b) whether the study has already been completed ; if so, the details of the recommendations made by the study team ; and

(c) the amount of foreign exchange which is likely to be saved as a result of import substitution of raw materials ?